

Promotion of sports in India

2936. SHRI RAJIV PRATAP RUDY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government is providing assistance to promote various sports in India such as Fencing, Gymnastics, Sailing, *etc.* to further expand the ambit of Indian spoils:

(b) if so, the details thereof, and support given by Government to improve the performance of Indian contingent in the next Commonwealth Games and Olympics:

(c) whether Government is taking initiatives to provide coaching and training facilities in such sports; and

(d) if so, the details thereof, along with details of the estimated time-frame for establishing facilities and quantum of funds allocated for the same?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Government is implementing the Scheme of "Assistance to National Sports Federation (NSF)" under which financial assistance is provided to the NSFs to promote sports and games including Fencing, Gymnastics, Sailing *etc.* Financial assistance is provided for training and participation in international events abroad, holding of zonal/national/international events in India, coaching/training of national team/sportspersons through Indian and foreign coaches, procurement of equipment and other scientific support *etc.*

(b) to (d) Government has already initiated preparation for Olympic Games, 2020 with intermediate milestones of Asian Games (2014 and 2019). Commonwealth Games (2014 and 2018) and Rio Olympics Games, 2016. The funding will be met from the Scheme of 'Support to National Sports Federations' which would be supplemented from National Sports Development Fund (NSDF).

The requirement and provision of foreign coaches and other facilities required for the training of probable sportspersons in potential sports disciplines is assessed in association with the concerned National Sports Federation of respective disciplines.

Relieving of ad-hoc employees of PYKKA

2937. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether several ad-hoc employees at the New Delhi headquarters of the Panchayat Yuva Khel aur Krida Abhiyan (PYKKA) have recently been ordered to relinquish charge;

(b) if so, the reasons therefor; and

(c) alternative arrangements being put in place to have the required complement of personnel to accelerate the pace of implementation of PYKKA?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) In the Mission Directorate - PYKKA there is no regular sanctioned post. Internal Finance Division (IFD) of the Ministry advised that all the contractual appointments of supporting staff should be done through an outsourcing agency. In pursuance of this, services of the existing supporting staff *i.e.* Assistant Project Officer (media), Account Assistant, Executive Assistant, Data Entry Operator, LDC, Hindi Typist and Attendants were dispensed w.e.f 01/02/2012.

(c) An outsourcing agency *i.e.* M/s. New Grow Software Solution Pvt. Ltd. was engaged through open tendering process. The supporting staff has already been engaged through this agency.

Positive dope tests in athletes and cricket players

2938. SHRI KANWAR DEEP SINGH:

SHRI N.K. SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether a large number of athletes and cricket players were found positive in dope test;

(b) if so, the details thereof and action taken against such sportspersons; and

(c) the remedial measures being taken by Government to stop this menace?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) The number of athletes found positive in dope testing in the last three years and current year upto July, 2012 is 367. Out of 367 positive cases, sanctions have been imposed on 297 cases by the Anti Doping Disciplinary Panel since January, 2009. The sports discipline-wise details are